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SLP(C)No. 11035 OF 2003
ITEM No.206

Court No.11

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.11035/2003

(From the judgement and order dated 10/04/2003 in CMWP 15255/03
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

COMMITTEE OF M.K.J.H.S.B.V.M. ETAH

Petitioner (s)

VERSUS

SACHIV,U.P.BASIC SHIKSHA PARISHAD & ORS.

Respondent (s)

(With prayer for interim relief)

(FOR FINAL DISPOSAL)

Date : 28/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)Mr. Rajesh,Adv. (Not present)

For Respondent (s)Mr. Mohd. Tahir Siddiqui,Adv.
Mr. Satish C. Sharma,Adv.

Mr. Subodh Markandeya,Adv.

Ms. Chitra Markandaya,Adv.

Mr. Rahul Batra,Adv.

Ms. Rashmi Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Stand out for a week, on mention made that the learned counsel for the petitioner is not well.

(A.S. BISHT)(PROMILA NAGPAL)
COURT MASTER

COURT MASTER